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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 10363/2021

LALIT SHARMA AND ORS.

.....Petitioners

Through: Mr. Kuldeep Sharma, Adv. in
CM APPL. 6211/2025.

versus

UNION OF INDIA AND ORS.

.....Respondents

Through: Mr. T. Singhdev, Mr. Tanishq,
Advs. for BCD.

Mr. Ruchir Mishra, Mr.
Mukesh Kr. Tiwari, Mr. Sanjiv
Kr. Saxena, Mr. Ramneek
Mishra, Ms. Reba Jena Mishra,
Ms. Poonam Shukla and Ms.
Harshita Sharma, Advs. for
UOI.

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

HON'BLE MS. JUSTICE REKHA PALLI

HON'BLE MR. JUSTICE C. HARI SHANKAR

ORDER

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14.02.2025

**CM APPL. 6083/2025 (Direction), CM APPL. 6085/2025
(Direction), CM APPL. 6087/2025 (Direction), CM APPL.
6211/2025 (Direction), CM APPL. 6084/2025 (Ex.), CM APPL.
6086/2025 (Ex.), CM APPL. 6088/2025 (Ex.) & CM APPL.
6212/2025 (Ex.)**

The Hon'ble Bench has not assembled today.

List again on 21.02.2025.

BY ORDER

(COURT MASTER)

This is a digitally signed order.

FEBRUARY 14, 2025/neha

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